159 of the Customs Act, 1962, together with Memoranda on the Noti-Explanatory fications:-

- (i) G.S.R. Nos. 537(E) and 538(E), dated the 25th August, 1982.
- (ii) G.S.R. Nos. 665(E) and 666(E), dated the 10th September, 1982. [Placed Library. See No. LT- 5430|82 for (i) And (ii)]
- (iii) G.S.R. No. 577(E), dated the 29th 1982. [Placed September, in Library. See No. LT— 5445)82]

Gold (Control) Appeals Rules, 1982

SHRI PATTABHI RAMA RAO: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification S.O. No. 658(E), dated the 10th September, 1982, publishing tho Gold (Control) Appeals Rules, 1982, under subsection (3) of section 114 of the Gold (Control) Act, 1968.

[Placed in Library. Se: No. LT—5444|82]

Notification of the Ministry of Agriculture (Department of Food)

THE DEPUTY MINISTER IN THF. MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (MISS KAMLA KUMARI): Sir, I beg to lay oi the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department ofFood) Natificataion G.S.R. No. 567 (E) Ess. Com|Sugar, dated the 10th September, 1982, publishing a Corrignedum to No'ifi-cation G.S.R. No. 465(E) ¡Ess. (Com.J Sugar dated the 22nd June, 1982).

[Placed in Library. See No. LT-5439)82.] %

Message from tlie Lok Sabha

oj the House

THE NATIONAL WATERWAY (ALLA-HABAD-HALDIA STRETCH OF THE GANGA-BHAGIRATHI-HOOGHLY VER) BILL, 1982

SECRETARY-GENERAL: Sir, I beg to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 6th October, 1982, agreed without any amendment to the National Waterway (Aila-habad-Haldia-Stretch of the Ganyi-Bha-girathi-Hooghly River), Bill, 1982, which was passed by Rajya Sabha at its sitting held on the 27th July, 1982"

RE. SITTINGS OF THE HOUSE

MR. DEPUTY CHAIRMAN: Now, we go to the Calling Attention. Mr. S^tyn Pal Malik. (Interruptions)

SHRJ SADASHIV BAGAITKAR (Maharashtra): Sir, I would like to make a submission, I have sought your permission.

ARVIND SHRI **GANESH** KUL. KARNI (Maharashtra): Sir, I would like The point is_ to make a submission.

MR. DEPUTY CHAIRMAN: There is no point. (Interuptions)

SHRI ARVIND GANESH KULKARNI: Please listen and then decide. You are the authority. I am not the authority to decide. I am only making a submission for your consideration. Two days back, I raised the point wnen the Chairman was present and I drew his attentioa to